

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 205/Chd/Pb/2017**

In the matter of :

Alpha Corp Development Private Limited  
(formerly known as Alpha G: Corp Development Pvt. Ltd.) .....Petitioners.

Present: Mr. Jatin Gupta, Practising Company Secretary for petitioners.  
Mr. Ashish Thirania, Jr. Technical Assistant on behalf of Registrar  
of Companies, Punjab and Chandigarh.

The instant petition is filed for compounding of the offence in terms  
of Section 441 of the Companies Act, 2013 for having violated the proviso of  
Section 96 read with Section 99 of the Insolvency and Bankruptcy Code, 2016.  
Notice of the petition to the Registrar of Companies, Punjab and Chandigarh.  
The petitioner will serve the notice along with the copy of the petition and the  
entire Paper Book 'Dasti' only, for 21.08.2017. The Registrar of Companies  
shall file his report before the date fixed.

*Sd/-*  
(Justice R.P.Nagrath)  
Member (Judicial)

*✓* July 24, 2017.  
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